IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

39 **IA(IBC)(LIQ.)/14(MB)2024 IN C.P. (IB)/3138(MB)2019**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Jmc Metals Private Limited
Vs
Jans Copper Private Limited

SECTION: 9, 33(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Ms. Kalyan Parmar, ld. Counsel for the Applicant/Original Operational Creditor present. Mr. Harsh Kesharia, Ld. Counsel for the Resolution Professional present.
2. On the request of the counsel for the RP, list this smatter for further hearing on **10.05.2024.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR